

**IN THE INCOME TAX APPELLATE TRIBUNAL
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER &
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**ITA No. 36/VIZ/2019
(Asst. Year : 2011-12)**

Sri Vadrevuvari Choultry, vs. ITO, Ward-2,
D.No. 8-5-1, Near Sadanam, Rajahmundry.
Nalam Bheemaraju Street,
Rajamahendravaram.

PAN No. AABTS 1381 F (Appellant) (Respondent)

Assessee by : None.
Department By : Smt. Suman Malik – Sr. DR

Date of hearing : 21/03/2019.
Date of pronouncement : 22/03/2019.

ORDER

PER V. DURGA RAO, JUDICIAL MEMBER

This is an appeal filed by the assessee against the order of Id.CIT (A), Rajamahendravaram, dated 16/10/2018 for the A.Y. 2011-12.

2. By filing application, assessee seeks withdrawal of the appeal. To this, Id. Departmental Representative has not raised any objection. In view of the request made by the assessee, this appeal is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed as withdrawn.

Order Pronounced in open Court on this 22nd day of March, 2019.

Sd/-
(D.S. SUNDER SINGH)
Accountant Member

sd/-
(V. DURGA RAO)
Judicial Member

Dated : 22nd March, 2019.

vr/-

Copy to:

1. *The Assessee - Sri Vadrevuvari Choultry, D.No. 8-5-1, Near Sadanam, Nalam Bheemaraju Street, Rajamahendravaram.*
2. *The Revenue - ITO, Ward-2, Rajahmundry.*
3. *The Pr.CIT, Hyderabad.*
4. *The CIT(A), Rajamahendravaram.*
5. *The D.R., Visakhapatnam.*
6. *Guard file.*

By order

(VUKKEM RAMBABU)
Sr.PS, ITAT, Vizag.